



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

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Report of the Implementation Group of Ind AS in Insurance Sector

As per the roadmap laid down by the Ministry of Corporate Affairs for the insurance sector for implementation of Ind AS, in their press release dated 18<sup>th</sup> January 2016, insurers/insurance companies are required to prepare Ind AS based financial statements for accounting periods beginning from April 1, 2018 onwards with comparatives for the periods ending 31<sup>st</sup> March 2018 or thereafter.

In order to prepare the insurance industry for Ind AS, the Authority had constituted the Implementation Group (IG) on 17<sup>th</sup> November 2015 to examine the implications of implementing Ind AS, address the implementation issues and facilitate formulation of operational guidelines to converge with Ind AS.

The Implementation Group has submitted its report which is published on the website of IRDAI at <https://www.irdai.gov.in>